

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB. No. (IB)-400(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: Union Bank of India Vs. Ashoka Maltiyarn Mills
Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present: Mr. Brijesh Kumar Tamber for IRP

Order

Mr. Brijesh Kumar, Advocate has appeared on behalf of the RP. It is submitted that the report has been filed with the Registry. The COC had also proposed the name of Mr. Pinaki Cirka, the IRP as the RP in this case. Let the RP take all steps as required under the statute and file its report within the time.

No further orders are called for.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)